

Format for quarterly compilation of data:

CASES INSTITUTED AND DISPOSED IN THE I/II/III/IV QUARTER OF THE YEAR 2019

HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	III	186	87	273	41	20	61	41	40	81	186	67	253

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	00

